SHRI J. M. BISWAS (Bankaura): She should say something about Manipur.

SHRI SHEO NARAIN (BASTI): What about Manipur and Tripura? They are on the border. You must consider their claims. (Interruptions). मैं प्राइम मिनिस्टर को धन्यबाद देता हूँ इसके लिए, उन्हेंने यह ग्रच्छा काम किया लेकिन मिरापुर ग्रौर त्रिपुरा के बारे में भी वह बताएं।

MR. SPEAKER: There should be an end to this, Mr. Madhok. Calling Attention.

SHRI BAL RAJ MADHOK (South Delhi); May I appeal to the Prime Minister to consider the claims of Manipur and Delhi also?

WRITTEN ANSWERS TO QUESTIONS

Role of Foreign money in Influencing Political Parties and Elections

*123. SHRI SURENDRANATH
DWIVEDY:
SHRI YOGENDRA SHARMA:
SHRI SARJOO PANDEY:
SHRI BHOLA NATH MASTER:
SHRI BIBHUTI MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have completed scrutiny of the report of the C. B. I. regarding flow of foreign money in influencing political Parties and elections in the country:
- (b) whether Government propose to initiate any measures to put a curb on such activities; and
- (c) the steps, if any, executive, or otherwise, taken to stop such circulation of foreign money and the sources and agencies through which such money is normally being circulated in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): (a) to (c). Attention is invited to the statement made by the then Home

Minister in the Lok Sabha on May 14, 1969, regarding the report of the Intelligence Bureau on use of foreign money in the last General Elections, as well as for other objectionable purposes. Tentative legislative proposals have been formulated to impose suitable restrictions on receipt of funds from foreign organizations, agencies or individuals other than in the course of ordinary business transactions. The principles underlying the proposed legislation will be discussed with leaders of Opposition Parties, before the legislation is introduced in Parliament. Besides, efforts are also being made to enforce rigorously the existing provisions of law to curb malpractices. The enforcement agencies have also been suitably strengthened. The Indian Council of Social Science Research has also been set up to review the progress of social science research and to sponsor research programme in this field with a view to reducing the dependence of Indian research on foreign financial assistance for their worthwhile projects.

Call for Algerian Type War of Independence for Kashmir

*125. SHRI YAJNA DATT SHARMA: SHRI V. NARASIMHA RAO: SHRI MANGALATHUM-ADAM: SHRI S. KUNDU: SHRI SITARAM KESRI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to Sheikh Abdullah's recent call to the people of Kashmir to wage "an Algerian type war of independence for Kashmir"; and
- (b) if so, the action taken by Government against the Sheikh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) The Hon'ble Members are presumably referring to Sheikh Abdullah's statement made at the convention held at Srinagar from 8th to 13th June, 1970. According to information received from the Jammu and Kashmir Government, the Sheikh had said at the convention that the Kashmiris would win freedom in the same manner as India won freedom from the British and Algeria from the French.

(b) Government would take action at the appropriate time to defeat any activity aimed at undermining the integrity of India. Any threat to the security of the State would be firmly and promptly put down.

All India Service for Engineers

- *126 SHRI MOHAN SWARUP: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is any proposal to institute an All India Service for Engineers;
- (b) whether the pattern of this Service will be the same as that of All India Services of other categories already in existence: and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir. The All India Services Act, 1951 as amended in 1963 provides for the creation of certain new All India Services, which include Indian Service of Engineers.

- (b) Yes, Sir, subject to such modifications as may be required to meet the special requirements of this Service.
- (c) Salient features of the Indian Service of Engineers are explained in the Memorandum on the constitution of the Service, a copy of which is laid on the Table of the House. [Placed in Library See No. LT-3795/70]. This Memorandum is subject to modification in the light of the comments of the State Governments. concerned Ministries of the Central Government and the U.P.S.C.

Police High-landedness against West Bengal Government Employees in Berhampore

- *127. SHRI B K. DASCHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are considering any action against the West Bengal Police, as urged by the All India State Government Employees' Federation, in the matter of high-handedness on the West Bengal Government employees in Berhampore recently; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) No Sir,

(b) Does not arise.

Payment of Dues to Indian Crew by Indian Shipowners

Written Answers

- *128. SHRI DINKER DESAI: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:
- (a) whether it is a fact that wages and dues are being denied to the Indian shipowners even after signing off;
- (b) whether it is also a fact that their wages and dues are held up for several months:
- (c) whether it is further a fact that the Indian Embassies abroad force the crew at the forcien ports to sign off with 'nil' and advise them to collect their wages in India; and
 - (d) if so, the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): (a) and (b). This is not generally true. In the last two years, only two such cases have been reported. In the first case, M/s. Sukhsagar Shipping Co., Bombay, made on payment of wages and dues to nine officers and 28 seamen of the S. S. "Garib Nawaz" which was subsequently sold in Cambodia in May, 1968. In the second case, M/s. Hindustan Shipping Co., Calcutta, failed to pay the wages and dues of three seamen signed off in April 1969 at Colombo ex-S. S. "Barun".

- (c) No. Sir.
- (d) Does not arise.

Reported Remark by an Official of West Bengal Regarding Meeting of Consultative Committee of Members of Parliament on West Bengal

*129 SHRI INDRAJIT GUPTA: DR. RANEN SEN: SHRI H. N. MUKHERJEE: SHRI K. HALDER: SHRI J. M. BISWAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a report in the Hindustan Standard a Calcutta Daily, dated the 13th June 1970, to the effect that one of the Officers of the West Bengal Government remarked that